



OFFICIAL MEMORANDUM

Sub: Courts & Judges – Spread of Corona Virus Pandemic –
Functioning of Subordinate Courts in 29 Districts in the
State of Tamil Nadu and in the Union Territory of
Puducherry - Further Instructions issued.

Ref: High Court's Official Memorandum in Roc.No.1363/2020/
RG/Sub.Courts, dated 30.05.2020; 03.06.2020; 05.06.2020;
16.06.2020; 18.06.2020 and 22.06.2020

In continuation of the directions issued in the High Court's Official Memorandums in the references cited, on reviewing the functioning of the Subordinate Courts in 29 districts, viz., (1) Dharmapuri, (2) The Nilgiris, (3) Krishnagiri, (4) Tiruvarur, (5) Theni, (6) Ramanathapuram, (7) Nagapattinam, (8) Karur, (9) Sivagangai, (10) Ariyalur, (11) Perambalur, (12) Erode, (13) Pudukkottai, (14) Cuddalore, (15) Namakkal, (16) Dindigul, (17) Virudhunagar, (18) Kanniyakumari, (19) Tiruppur, (20) Coimbatore, (21) Salem, (22) Thanjavur, (23) Thoothukudi, (24) Tiruchirapalli, (25) Tirunelveli, (26) Tiruvannamalai, (27) Vellore, (28) Villupuram and (29) Madurai in the State of Tamil Nadu and in the

Union Territory of Puducherry, the Hon'ble Administrative Committee directs to continue the functioning of subordinate Courts in 28 Districts (except Periyakulam Taluk in Theni District) in exclusion of Madurai District in the State of Tamil Nadu, and in the Union Territory of Puducherry, in the same manner until further orders, subject to any further decisions in this regard.

HIGH COURT, MADRAS
DATED: 26-06-2020.

Sd/- C. KUMARAPPAN
REGISTRAR GENERAL

To

01. All the Hon'ble Judges (for information).
02. All the Registrars, High Court, Madras and Madurai Bench.
03. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai
04. All the Officers of the High Court of Madras and Madurai Bench
05. All the Head of Sections, High Court of Madras and Madurai Bench
06. The Principal District Judges/District Judge-cum-Chief Judicial Magistrate,
Dharmapuri, The Nilgiris, Krishnagiri, Tiruvarur, Theni, Ramanathapuram, Nagapattinam,
Karur, Sivagangai, Ariyalur, Perambalur, Erode, Pudukkottai, Cuddalore, Namakkal, Dindigal,
Virudhunagar, Kanniyakumari, Tiruppur, Coimbatore, Madurai, Salem, Thanjavur,
Thoothukudi, Tiruchirapalli, Tirunelveli, Tiruvannamalai, Vellore and Villupuram.
07. The Chief Judicial Magistrates, Dharmapuri, The Nilgiris, Krishnagiri, Tiruvarur, Theni,
Ramanathapuram, Nagapattinam, Karur, Sivagangai, Ariyalur, Perambalur, Erode,
Pudukkottai, Cuddalore, Namakkal, Dindigal, Virudhunagar, Kanniyakumari, Tiruppur,
Coimbatore, Madurai, Salem, Thanjavur, Thoothukudi, Tiruchirapalli, Tirunelveli,
Tiruvannamalai, Vellore and Villupuram.
08. The Chief Judge, Puducherry.
09. The Chief Judicial Magistrate, Puducherry.
10. The Record Keeper, A.D. Records, High Court, Madras.

Copy to :

The Chairman, Federation of District and Subordinate Courts Bar Associations of
Tamil Nadu and Pondicherry, No.1-A6, Trichy Main Road, Namakkal 637 001.

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